



Central Administrative Tribunal Jammu Bench, Jammu

T.A. No.5996/2020
(S.W.P. No.762/2004)

Wednesday, this the 13th day of January, 2021

(Through Video Conferencing)

**Hon'ble Mr. Justice L. Narasimha Reddy, Chairman
Hon'ble Mr. Mohd. Jamshed, Member (A)**

Const. Raghbir Singh,
Aged 42 years
s/o Kikar Singh
r/o Gugramu, Tehsil Katranka
District Rajouri

Applicant
(Mr. M R Qureshi, Advocate)

Versus

1. State of Jammu and Kashmir
Through Financial Secretary Home
Civil Sectt.,
Jammu
2. Director General Police J & K, PHQ,
Jammu
3. SSP, Jammu
4. S.P. Head Quarter,
Jammu

..Respondents
(Mr. Sudesh Magotra, Deputy Advocate General)



OR D E R (ORAL)

Mr. Justice L. Narasimha Reddy:

Learned counsel for applicant submits that the T.A. has become infructuous.

2. The TA is, therefore, dismissed as infructuous. There shall be no order as to costs.

(Mohd. Jamshed)
Member (A)

(Justice L. Narasimha Reddy)
Chairman

January 13, 2021

/sunil/dsn/sd/shakhi